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WPA(P)/157/2022
SHAISTA AFREEN AND ORS.
VS
THE STATE OF WEST BENGAL AND ORS.
with
WPA(P)/154/2022
IA NO: CAN/2/2022
ANINDYA SUNDAR DAS
VS
THE STATE OF WEST BENGAL AND ORS.

Ms. Susmita Saha Dutta,
Ms. Purabi Saha (Das),
Ms. Jayita Dhar Chakraborty,
Ms. Tiyasa Biswas
..for the Petitioners in
WPA(P) 157 of 2022.

Mr. Phiroze Edulzi,
Mr. Debapriya Samanta,
Ms. Avipsa Sarkar,
Mr. Indratanu Das Mahapatra,
Mr. Avijit Roy,
Mr. Subhadeep Chatterjee
..for the Petitioner in
WPA(P) 154 of 2022.

Mr. Dhiraj Trivedi,
Mr. Ayanabha Raha
..for the Union of India.

Mr. S.N. Mookherjee, learned Advocate General,
Md. Tapan Kumar Mukherjee,
Mr. Samrat Sen,
Ms. Sangeeta Roy
..for the State.

Mr. Billwadal Bhattacharyya,
Mr. Samrat Goswami
..for CBI.

Mr. Suman Sengupta,
Mr. Sumitava Chakraborty
..for the Applicant in
CAN 2 of 2022 in
WPA(P) 154 of 2022.

Learned counsel for the CBI has placed on record

the progress report of investigation, which is undertaken by the CBI as per the direction of this Court. The progress report is produced before us.

CAN 2 of 2022 has been filed by one Anindya Sundar Das.

Learned counsel for the applicant in CAN 2 of 2022 is directed to supply legible copy of the application with all the annexures to all the concerned parties.

It is open to all the concerned parties to file response to the same before the next date of hearing.

We make it clear that the identity of the victim will not be disclosed by any of the authority or person.

List along with WPA(P) 161 of 2022 on 20th of May, 2022.

(Prakash Shrivastava, C.J.)

(Rajarshi Bharadwaj, J.)

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